

F. No. 01(05)/Circular/CESTAT/2021
CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
West Block -2, R.K. Puram
NEW DELHI

Date: 12 May 2021

OFFICE ORDER

As more number of COVID positive cases are reported among the staff of the Tribunal and in view of the lockdown/curfew declared by different state governments, the Hon'ble President, considering the safety of all concerned, directs that the Principal Bench and all the Regional Benches of the Tribunal will not sit from 17.5.2021 to 21.5.2021.

By Order,



(Bineesh Kumar K. S.)
Registrar

Copy to:

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. Members, CESTAT, All Benches.
3. Deputy Registrars/Assistant Registrars/HOO, CESTAT, All Benches.
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6. Notice Board/Website.